## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S) : N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. GOWRINV

JUWKIN V RESPONDENTS TUM/S RAMANIX SHANKAR

2. PREETHI. S. ARASU

1 KEETHI. S. ARASU

For RAJAGOPAL & RAGHUNATHAN

Advocates

## ORDER

Ms Preethi S Arasu, counsel for appliant in CA 1/2014 present. Ms V Gowri, counsel for respondents present. Counsel for applicant sought time stating that an appeal filed before the Inspector General of Registration against the orders of Sub-Registrar (North), Stamps & Registration, Chennai, is pending. Time extended at her request for submitting the status of the appeal. Put up on

03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)